

Central Legislation for Agricultural Labour

1346. SHRI HARKISHAN SINGH SURJEET: Will the Minister of PARLIAMENTARY AFFAIRS AND LABOUR be pleased to refer to the answer to Unstarred Question 769 given in the Rajya Sabha on the 12th May, 1978 and state:

(a) whether consultations with the State Governments on the question of Central Legislation to improve the working conditions of the agricultural labour in the country have since been concluded;

(b) if so, by when such a legislation is proposed to be brought forward before Parliament; and

(c) if the answer to part (a) above be in the negative, what are the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND PARLIAMENTARY AFFAIRS (SHRI LARANG SAI): (a) The Ministry is continuing the consultations with the State Governments and they have since been given further time upto 15th August, 1978 to formulate their views.

(b) It is proposed to constitute a -Central Standing Committee on Rural Unorganised Labour shortly and the matter will be placed before it for deliberations.

(c) Consultation could not be concluded because final replies from most of the State Governments are still awaited.

1347. [Transferred to the 17th August, 1978].

Income from Inland Trunk Calls

1348. SHRI SYED NIZAM UD-DIN:

SHRI LEONARD SOLOMAN SARING:

SHRI GIAN CHAND TOTU:

Will the Minister of COMMUNICATIONS be pleased to state the total income derived from Inland Trunk Calls during the period from the 1st January to the 30th June, 1978?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): The total income derived from Inland Trunk Calls from 1st January, 1978 to 30th June, 1978 is Rs. 66.40 crores.

Scheme to Rearrange load in the Telephone Exchange in Delhi

1349. SHRI F. M. KHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Government have devised a new system of rearranging load in the telephone exchanges in Delhi;

(b) if so, what are the details of the new system; and

(c) to what extent it has helped to solve the problem of interexchange shifts?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI NARHARI PRASAD SUKHDEO SAI): (a) to (c) Pending cases of shift of telephones to and from various exchanges of Delhi are now studied in an integrated manner and shifts into an area are balanced against the shifts out without disturbing the loading of the exchanges.

The above approach has permitted in easing the position of shifts of telephones in Delhi to some extent.

Appointment of Telephone Operators in Delhi

1350. SHRI F. M. KHAN: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether it is a fact that candidates selected for regular appointment as telephone operators in Delhi